NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.282/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE PARTIES:

Emco Engineering

V/s

EnviiroBulkk Handling Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

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	for Respondent		

ORDER T.C.P. No. 282/I&BC/NCLT/MB/MAH/2017

- Learned Representative of both sides are present.
- 2. Learned Counsel of the Respondent seeking adjournment, granted.
- Adjourned to 22.08.2017.
- 4. Learned Representative of the Petitioner/Creditor is directed to propose the name of the IRP on the next date of hearing.

Λ 1 Sd/-

Bhaskara Pantula Mohan Member (Judicial) Dated : 11.08.2017.

Sd/

M.K. Shrawat Member (Judicial)